

at planning/implementation stage. Further, High Voltage Direct Current (HVDC) back-to-back interconnection between Behrampur (India) and Bheramara (Bangladesh) is under implementation. Feasibility study for HVDC interconnection between India and Sri-Lanka is under preparation.

(c) and (d) Presently, India-Nepal have number of radial inter-connections at 11/33 and 132 kV level through which 50-60 MW power is being exchanged. For exchange of power on a larger scale from the electricity markets of India and Nepal, Dhalkebar-Muzaffarpur 400 kV D/C transmission line (to be initially charged at 220 kV) has been planned through Joint Venture companies, one for the Indian portion and the other for the Nepalese portion.

#### **Power shortage faced by SMES**

2914. SHRI JESUDASU SEELAM: Will the Minister of POWER be pleased to state:

(a) whether Government is aware of the severe power shortage faced by Small and Medium Enterprises (SMEs); and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) Electricity being a concurrent subject, responsibility for supply of electricity to different categories of consumers lies with the concerned State Government/Power Utilities in the State. Government of India supplements the efforts of the State Governments by establishing power plants in Central Sector through Central Public Sector Undertakings (CPSUs). The information in regard to power shortage faced by SMEs is not maintained by Central Electricity Authority/ Ministry of Power.

#### **Approval of projects under RGGVY Phase-II**

2915. SHRI N.K SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of POWER be pleased to state:

(a) whether projects under Phase-II of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) have been sanctioned;

(b) if so, the details thereof; and

(c) the details of proposals/Detailed Project Reports of various State Governments pending for Government's approval in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGVY), 30 new projects out of 33 identified projects under Phase-II and 12 supplementary projects out of 34 supplementary projects received in Ministry have been sanctioned by the Monitoring Committee in its meeting held on 11.11.2011. The details of 30 new projects and 12 supplementary projects are given in Statement-I & II (See below) respectively. The remaining 3 new projects identified under Phase-II are Dakshin Kannada of Karnataka, Ernakulam and Thiruvananthapuram of Kerala. The details of remaining 22 supplementary projects are given in Statement-III.

**Statement-I**

*List of 30 new projects sanctioned by monitoring committee in its meeting held on 11.11.2011*

Sl. No.	Name of State	Name of the district
1	2	3
1	Chhattisgarh	Koriya
2	Chhattisgarh	Jashpur-Nagar
3	Haryana	Gurgaon
4	Haryana	Faridabad
5	Haryana	Palwal
6	Karnataka	Udipi
7	Kerala	Alappuzha
8	Kerala	Kollam
9	Kerala	Kottayam
10	Kerala	Pathanamthitta
11	Kerala	Thrissur
12	Madhya Pradesh	Bhind
13	Madhya Pradesh	Bhopal

1	2	3
14	Madhya Pradesh	Gwalior
15	Madhya Pradesh	Hoshangabad
16	Madhya Pradesh	Raisen
17	Madhya Pradesh	Rajgarh
18	Madhya Pradesh	Sehore
19	Madhya Pradesh	Vidisha
20	Madhya Pradesh	Barwani
21	Madhya Pradesh	Burhanpur
22	Madhya Pradesh	Dewas
23	Madhya Pradesh	Khandwa
24	Madhya Pradesh	Khargone
25	Madhya Pradesh	Mandsaur
26	Madhya Pradesh	Neemuch
27	Madhya Pradesh	Shajapur
28	Tamilnadu	Dharmapuri
29	Tamilnadu	Tirunelveli
30	Tamilnadu	Nilgiris

**Statement-II**

*List of supplementary projects sanctioned by monitoring committee in its meeting held on 11.11.2011*

Sl. No	Name of State	Name of the district
1	2	3
1	Madhya Pradesh	Chhatarpur
2	Madhya Pradesh	Satna

1	2	3
3	Maharashtra	Solapur
4	Uttar Pradesh	Etah
5	Uttar Pradesh	Kannauj
6	Uttar Pradesh	Mainpuri
7	Uttar Pradesh	Allahabad
8	Uttar Pradesh	Pratapgarh
9	Uttar Pradesh	Ballia
10	Uttar Pradesh	Bijnour
11	Uttar Pradesh	Muzaffar Nagar
12	West Bengal	Darjeeling (DGHC)

**Statement-III**

*List of remaining 22 supplementary projects*

Sl. No.	Name of State	Name of the district
1	2	3
1	Bihar	Araria
2	Bihar	Aurangabad
3	Bihar	Banka
4	Bihar	Bhagalpur
5	Bihar	Bhojpur
6	Bihar	Buxar
7	Bihar	Gaya
8	Bihar	Jamui
9	Bihar	Kaimur

1	2	3
10	Bihar	Kishanganj
11	Bihar	Lakhisarai
12	Bihar	Munger
13	Bihar	Nawada
14	Bihar	Patna
15	Bihar	Purnia
16	Bihar	Rohtas
17	Bihar	Saran
18	Bihar	Sivan
19	Bihar	Gopalganj
20	Bihar	Nalanda
21	Uttar Pradesh	Jaunpur
22	Uttar Pradesh	Gorakhpur

**Rural Electrification Policy, 2006**

2916. SHRI MOINUL HASSAN: Will the Minister of POWER be pleased to state:

(a) whether the target of providing access to electricity to all households has been achieved under the Rural Electrification Policy, 2006;

(b) if so, the details thereof;

(c) whether the Ministry has invested in new technologies for improving the quality and efficiency of electricity provided thereunder; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) The goal of Rural Electrification Policy notified in August, 2006 was to provide access to electricity to all households by the year 2009. Rajiv Gandhi Grameen Vidyutikaran Yojana